

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 231 OF 2016 & IA NO. 495 OF 2016
APPEAL NO. 399 OF 2017 & IA NO. 1164 OF 2017**

Dated: 17th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

Appeal No. 231 of 2016 & IA No. 495 of 2016

In the matter of:

**M/s Jodhpur Vidyut Vitran Nigam Limited & Anr. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta
Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.1
Mr. P.N. Bhandari for R.2

Appeal No. 399 of 2017 & IA No. 1164 of 2017

In the matter of:

**M/s Jodhpur Vidyut Vitran Nigam Limited & Anr.Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta
Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.1
Mr. P.N. Bhandari for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.03.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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